

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**10. IA 2704/2021 IA 766/2021 MA 304/2019 MA 2445/2019**  
**Company Appeal/15/2023 In C.P. (IB)/1624(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 917/2024 Cs Anagha Anasingaraju**  
**Liquidator for M/S. Pandit Automotive**  
**Private Limited**  
**IN THE MATTER OF**  
**Reliance Commercial Finance Ltd.**  
**V/s**  
**Pandit Automotive Private Limited**

**Section: - Rule 11 of NCLT, 2016 Sec 60(5) Sec 42, U/s 7 of (IBC)**

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**ORDER**

**IA.No.2704/2021**: - Adv. Anandh K a/w Adv. Aman Jhawar i/b Adv. Rajesh Sahani appeared for the Applicant. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Liquidator.

List this matter on **02.08.2024**.

**IA.No.766/2021**: - Adv. Fatima Barodawalla appeared for the Applicant through VC. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Liquidator.

List this matter on **02.08.2024**.

**IA.No.304/2019**: - Adv. Fatima Barodawalla appeared for the Applicant through VC. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Liquidator.

List this matter on **02.08.2024**.

**IA.No.2445/2019**: - Adv. Fatima Barodawalla appeared for the Applicant through VC. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Liquidator.

List this matter on **02.08.2024**.

**Company Appeal/15/2023**: - Adv. Anandh K a/w Adv. Aman Jhavar i/b Adv. Rajesh Sahani appeared for the Applicant. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Liquidator. List this matter on **02.08.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**